

cancelled for varying periods during the period 1-1-74 to 30-6-74 on Bhavnagar and Rajkot Divisions of Western Railway.

- (b) No.
- (c) No.
- (d) Does not arise.

M/S Globe Motors Private Limited

421. SHRI N. H. KUMBHARE: Will the Minister of LAW, JUSTICE I AND COMPANY AFFAIRS be pleased to state :

- (a) What is the total accumulation of money with liquidator of the Globe Motors Private Limited;
- (b) whether any progress has been made to settle the issue of payment among the creditors; and
- (c) if so, the nature of decision taken and when further instalments will be given to the creditors?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDA-BRATA BARUA): (a) The company is not under liquidation but is managed by a Committee of Management appointed under a scheme of arrangement sanctioned by the Delhi High Court which became effective on 22nd February, 1970. The Government has no information about the total accumulation of money with the said Committee.

(b) and (c) It is reported that under the scheme a total sum of Rs. 1,72,94,197/- was claimed by the creditors. Out of this amount the company had admitted Rs. 1,23,93,789/- leaving aside the payment of Rs. 38,70,348/- on account of reduction by appeals or settlement. A sum of Rs. 10,30,060/- is under dispute and payments not covered under the scheme amount to Rs. 95,07,207/-.

Up to 30th June, 1974 payment of Rs. 84,46,612/- has been made in respect of claims admitted under thi

scheme and Rs. 39,77,064/- in respect of the claims not covered by the scheme. The payments were to be made in six instalments, the last instalment being due by 22nd March, 1974. The company has filed an application to the Delhi High Court for extension of time for this payment upto 22nd March, 1975. The matter is now pending before the Court.

Meals served to railway workers on North Eastern Railway

422. SHRI L. MAHAPATRO: Will the Minister of Railways be pleased to state :

- (a) whether it is a fact that during the recent strike, arrangements were made by Government to serve breakfast, lunch and dinner to some of the railway staff on Sonepur junction on North Eastern Railway;
- (b) if so, what is the number of railway workers for whom such arrangements were made; and
- (c) the total amount spent on this account?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b) Yes, 3916 meals were served.

(c) Rs. 15,377.54.

Mathura Refinery

423. SHRI RABI RAY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state by when the detailed project report and the building material for the Mathura Refinery is likely to be made available?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN): As per the technical assistance contract signed by the Indian Oil Corporation with M/s. Neftechina-promexport, Moscow, on the 6th December 1973, the detailed project report of the Mathura Refinery is to be furnish-